NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/409/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRIPATHI RAO

NAME OF THE RESPONDENT(S)

: IGEN POWER SYSTEM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. ASHOKKUMAR Rep. My. Mithum Chalevallarly Council Par Petithoner 2. 10. Renmaser Cush Mespury

ORDER

Mr.R.Ashok Kumar, Counsel for the Petitioner present. Mr.K.Ramaswamy, Counsel for the respondent present. Counsel for both the sides request for making submissions. At their request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

hv